

4 नवम्बर, 1974 के प्रदर्शन के कारण बिहार में गाड़ियों का बन्द किया जाना

2151. श्री चन्मूलाल चन्द्राकर : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 4 नवम्बर, 1974 के प्रदर्शन के कारण सरकार को बिहार में 50 रेलगाड़ियां बन्द करनी पड़ी थीं ;

(ख) यदि हां, तो इन रेलगाड़ियों के बन्द करने से रेलवे को कितनी हानि हुई है ; और

(ग) क्या प्रदर्शनकारियों ने इन दिनों रेल सम्पत्ति को कोई क्षति भी पहुंचाई है ?

रेल मंत्रालय में उप मंत्री (श्री बूटा सिंह) : (क) जी हां ।

(ख) यात्री आसदनी में लगभग 1.31 लाख रुपये की हानि का अनुमान लगाया गया है ।

(ग) जी हां ।

Irregular invoicing by certain foreign drug firms with their principals

2152. SHRI BIRENDER SINGH
RAO:

SHRI MUKHTIAR SINGH
MALIK:

SHRI M. V. KRISHNAPPA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware that foreign drug firms viz., Messrs. Pfizers Limited, Hoechst Pharmaceuticals Limited, Glaxo Laboratories (India) Limited, John Wyeth limited and some other drug firms have been engaged in under-invoicing and over-invoicing in the transactions with their principals; and

(b) if so, what action Government have taken or propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) and (b). The information is being collected and will be laid on the Table of the House.

Manufacture of Chiklets by M/s. Warner Hindustan Ltd.

2153. SHRI BIRENDER SINGH
RAO:

SHRI MUKHTIAR SINGH
MALIK:.

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether M/s. Warner Hindustan Limited are manufacturing chiklets under diversification;

(b) if so, the date on which his Ministry referred their cases to DGTD and the broad outlines of the reply of DGTD, accepting the diversification proposal for the manufacture of chiklets;

(c) whether this firm is also involved in import of banned items and rusted and depreciated machineries for manufacturing of Picolines, if so, what are the facts in this regard; and

(d) what action Government have taken or propose to take against the firm?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) Yes, Sir.

(b) Under the diversification policy announced in October, 1966 licensed industrial undertakings had the freedom to diversify their production upto 25 per cent by taking up the manufacture of new articles without obtaining